

## Central Administrative Tribunal Principal Bench

CP No. 687/2010

In OA No. 3264/2002

New Delhi, this the 6th day of September, 2010

Hon'ble Mr. Justice V. K. Bali, Chairman Hon'ble Mr. L.K. Joshi, Vice Chairman(A)

Surender Kumar s/o late Sh. Ashutosh Kumar, R/o 41-A/9, Yogmaya Apartments, Kishangarh, Vasant Kunj, New Delhi - 110 017.

...Applicant

(By Advocate: Ms. Rekha Aggarwal)

Versus

Shri Y.S. Dadwal, Commissioner of Police, Police Head Quarters, IP Estate, New Delhi.

....Respondents

## **ORDER (ORAL)**

Justice V.K. Bali, Chairman:

After arguing at some length, Ms. Rekha Aggarwal, counsel representing the applicant, seeks permission to withdraw present contempt petition with liberty to seek ACP from the department, and if they may not be favourably inclined to grant the same to the applicant, to have recourse to independent proceedings in accordance with law.

2. With leave and liberty, as asked for, present contempt petition is dismissed as withdrawn.

(L.K. Joshi)

Vice Chairman (A)

(V.K. Bali)

Chairman